

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 261
50(ND)14

IN THE MATTER OF:

Sh. Ashok Kumar Gupta & Ors.

... **Applicant/Petitioner**

Vs.

**M/s. Meta Plast Engineering Pvt. Ltd. &
ors.**

... **Respondent**

Under Section: 397/398

Order delivered on 24.03.2021

CORAM:

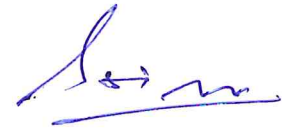
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021



**(T.S. SINGH)
COURT OFFICER**